

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**IB No. (IB)-33(ND)/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018**

**NAME OF THE COMPANY:** Coast Liners Pvt. Ltd. Vs. Energo Engineering Projects Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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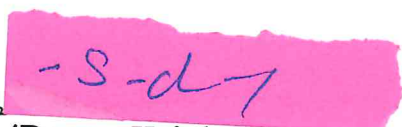
For the Petitioner (s) : Mr. Ankit Singhal, Advocate

For the Respondent (s) : None

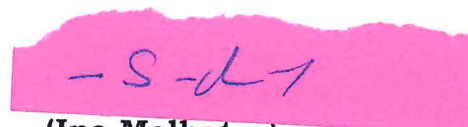
**ORDER**

Mr. Ankit Singhal, Advocate has appeared on behalf of the Operational Creditor. He submits that an RP has already been confirmed in this case and he would be filing his claim in the said proceedings. In view of the same, he seeks to withdraw the present petition.

The petition is dismissed as withdrawn on the request of the Ld. Counsel.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**